
P.Rajendran And Others Vs Government Of Puducherry And Others

Writ Petition No. 23261, 23262, 23264 Of 2019, WMP No. 22973, 22979, 22982 Of 2019

Court: Madras High Court

Date of Decision: Aug. 20, 2019

Acts Referred:

Constitution Of India, 1950 – Article 16(1), 16(4), 335

Hon'ble Judges: Dr. G.Jayachandran, J

Bench: Single Bench

Advocate: R.Arumugam, C.T.Ramesh

Final Decision: Dismissed

Judgement